

(c) to (e) The refill data of consumption of cylinder for period (1.4.11-31.3.12) shows that 44% of LPG domestic consumer consume less than or equal to 6 cylinders per annum and will be unaffected by the cap. OMCs have reported that, the data sample available of some States special BPL scheme, shows that nearly 96% of BPL families consume less than 6 cylinders per year. This suggests that BPL families will predominantly not be affected by the cap.

(f) and (g) Representation have been received to revise the annual cap, which are being looked into.

Revamp in oil and gas exploration policy

562. SHRI A. ELAVARASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether in a major revamp of oil and gas exploration, Government has drafted a policy disallowing companies from deducting as expenses of oil exploration costs in areas where earlier discoveries are under development or production;

(b) if so, the details thereof;

(c) whether the new policy is aimed at allowing operators to explore even during production and development; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (d) This Ministry is considering to formulate a Policy for allowing further exploration in the Mining Lease (ML) Area. All the stakeholders are being consulted for finalizing the Policy.

Allocation of gas for power generation in Gujarat

563. SHRI DILIPBHAI PANDYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the central government has allocated gas on firm basis for the upcoming gas based power projects *i.e.* GSPC pipeline power co. Ltd. And Gujarat State energy generation expansion project in the State;

(b) whether the State Government/Gujarat Urja Vikas Nigam limited has requested the Central Government for allocation of full shortfall of gas quantum 7.88 MCMD; and